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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE

10th June, 1985

NOTIFICATION
(INCOME-TAX)

No. 6256 (F.No.197/202/82-IT(AI)): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Board of Trustees of the Temples, Charitable Institutions and Funds of the Goud Saraswat Brahman Community of Bombay" for the purpose of the said section for the period covered by the assessment years 1983-84 to 1985-86.


(R. K. TEWARI)

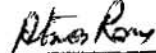
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

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(ATMA RAM)
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